(c) As on 01.07.2006, ONGC has acquired 8,991 Line Kilometres of 2D and 4,758 sq. km. 3D seismic data and has drilled 24 exploratory wells during 2006-07.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS Development of Jabalpur airport

†2569. SHRIMATI MAYA SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the State Government of Madhya Pradesh had provided land free for the development of airport at Jabalpur;

(b) the number of works like terminal building, night landing facility etc. completed so far after acquiring the land; and

(c) by when, the above construction work will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.

(b) and (c) The works like extension and strengthening of runway from 1372 meter to 1982 meter, new terminal building to cater 200 passengers at a time have already been completed. The works of installation of various equipments like DVOR (Doppler Very High Frequency Omni Range), DME (Distance Measuring Equipment) and PAPI (Precision Approach Path Indicator) at both ends of runway have also been completed. Installation of Night Landing Facilities have been kept in abeyance due to restrictions imposed by Ministry of Defence on account of close proximity to the Ordnance Depot.

Clearance of purchase of aircraft by AAC

2570. SHRIALI ANWAR: SHRI SHARAD YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of aircrafts which the Aircraft Acquisition Committee (AAC) of the Ministry have cleared for purchase by Jet Airways and Indigo Airlines during the last two years;

(b) what is the source of funding declared before the AAC; and

(c) whether Government have verified the source of funding of the aircrafts and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) The AAC has cleared NOC for import of

[†]Original notice of the question was received in Hindi.

[22 August, 2006]

RAJYA SABHA

aircraft by M/s Jet Airways (P) Ltd. and M/s Indigo Airlines as under:-

2005:

M/s Jet Airways	 10 aircraft and in-principle approval for 32 aircraft
M/s Indigo Airlines 2006:	 In-principle approval for 100 aircraft
M/s Jet Airways	 2 aircraft out of in-principle approval of 32 aircraft granted in 2005.
M/s Indigo Airlines	 6 aircraft out of in-principle approval of 100 aircraft granted in 2005.

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(b) and (c) Information relating to source of funding is sought at the time of granting initial No Objection Certificate to the airline to operate Schedule Air Transport Services. Airline operators submit a Project Feasibility Report at this stage which indicates shareholders equity contribution and longterm borrowings as source of funding.

In the application for grant of NOC for import of aircraft, airlines have declared that financing pattern shall be negotiated and finalised with internationally reputed commercial banks. This shall be a combination of long term borrowings and internal accruals.

The Government grants initial NOC to operate Scheduled Air Transport (Passenger) Services only after security clearance of the directors and the company by MHA and confirmation that the company fulfills the prescribed minimum paid up equity norms as applicable.

Cancellation of flights of Indian Airlines

2571. SHRI MATILAL SARKAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the average hour a day an air-craft remains above the ground;

(b) the average number of flights a day that the air-crafts of Indian Airlines get delayed or get cancelled in the month of July, 2006;

(c) the main reasons of delay or cancellation in such a big number; and

(d) the remedy that Government propose to take to avoid the change in Schedule?